

**The Minister of Natural Resources (Shri K. D. Malaviya):** (a) A statement giving the required information is placed on the Table of the House. [See Appendix VIII, annexure No. 53].

(b) Exploitation of minerals is the responsibility of State Governments.

**हिमाचल प्रदेश में सोना**

\* १७७०. डा० सत्यबादी: क्या प्राकृतिक संसाधन और बैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि रोहड़ तहसील, हिमाचल प्रदेश, के बहुशाल गांव के निकट सोना मिली हुई मिट्टी पाई गई है;

(ख) यदि हां, तो क्या इस सम्बन्ध में कोई जांच पड़ताल की गई है; और

(ग) इस जांच पड़ताल का क्या परिणाम निकला?

**प्राकृतिक संसाधन मंत्री (श्री क० डी० मालवीय):**  
(क) से (ग), जी, नहीं।

**श्री भक्त वरुण:** क्या मैं जान सकता हूँ कि हिमाचल प्रदेश की सरकार ने इन धातुओं के बारे में कोई योजना पेश की है या कोई सहायता की मांग की है?

**श्री क० डी० मालवीय:** हिमाचल प्रदेश से तो पूछा गया था। हमारी पिछली कान्फ्रेंस में वहां से कोई मुझसे नहीं आया लेकिन हमने बिना उनके सुझाव के ही वहां खोज बिन का कार्यक्रम अपने बड़े कार्यक्रम में शामिल कर लिया है। मैं माननीय सदस्यों की सूचना के लिए बताना चाहता हूँ कि इन तमाम हिस्सों में (हिमालयन रीजन क्षेत्र में) बहुत से ऐसे मिनरल्स जरूर पाए जाते हैं (कम या बेशी तादाद में) जिनकी तफसीली खोज की जा सकती है, लेकिन प्राथमिक अन्वेषण में ऐसे कोई प्रमाण नहीं हैं कि कम्युनिकेशन के बिना डवलप हुए ही उन की खोज करने का कार्यक्रम निश्चय किया जाए। इसीलिए कार्यक्रम की प्रायरीटी में उनको बहुत ऊपर नहीं रखा गया है।

**STATE SOCIAL WELFARE ADVISORY BOARD  
HIMACHAL PRADESH**

\*1757. **Shri Gopi Ram:** Will the Minister of Education be pleased to state the expenditure incurred by the State Social Welfare Advisory Board, Himachal Pradesh, by way of T.A. and salaries etc., and the result achieved so far in respect of the welfare activities?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** The information will be available after the close of the financial year. The State Board has launched all the five welfare extension projects allotted to the State.

**Shri Gopi Ram:** May I know, Sir, whether it is a fact that all the members of the Himachal Pradesh Social Welfare Board have been selected from the urban areas, and if so, the reason therefor?

**Dr. M. M. Das:** We are not aware of the fact that all the members are from the urban areas.

**Shri Gopi Ram:** It is a fact that the Chairman of the Himachal Pradesh Social Welfare Board has no previous experience of social welfare work and have the Government received any representation of protest against the Chairman?

**Mr. Speaker:** Order, order; such personal question will not be permitted. Next question.

**THE PREVENTION OF CORRUPTION ACT**

\*1758. **Shri Raghubir Sahai:** Will the Minister of Home Affairs be pleased to lay on the Table of the House a statement showing:

(a) the number of prosecutions launched under the Prevention of Corruption Act, 1947 after the amendment of the Act in 1952 (State-wise and year-wise); and

(b) the results achieved in this connection?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) and (b). A statement in respect of Central Government servants is laid on the Table of the House. [See Appendix VIII, annexure No. 54.]